National Company Law Tribunal

Allahabad Bench

CPNO. 153/AL0/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: MIS News Network of India Prt Ltd VS. DOC leanings SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the Companies Act of 2013

SI. NO. Name Designation Representation Signature

1. Policy BAJOAN Adv. Polithamer PIC Baffin

CP NO.153/ALD/2017

Sh. P.K. Bajpai, Advocate for the petitioner. The present petition is filed as a fresh case under Section 252 of the Companies Act, 2013.

A notice be issued to the ROC, Kanpur inviting their comments/objections, if any, on proposed restoration of the name of the company.

The matter be listed on 12th December, 2017.

Dated:17.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)